

[English]

SHRI RANGARAJAN KUMRAMANGALAM: Sir, at the outside I would like to make it clear that what is happening today in Manipur is a part of the democratic process. To say that when Congress takes power it is by manipulation but when the allies of the opposition take power, it is by democracy. I think, it is not fair. Firstly, you cannot have two systems of balance. Secondly, it is true that in the North Eastern region the situation is delicate. It is not a case where I would say that one should not bother about. Insurgency is there. We are extremely worried. About Nagaland situation, we made it clear that the insurgency situation is something which, I think, we should all look at from a non-partisan point of view. It is serious enough for all of us jointly apply our mind as to how to do it.

With regard to the Manipuri language issue, I do appreciate the issue being raised. Shri Saifuddin Choudhury, just a few moments ago, came across to me on this side and said that there is a delegation awaiting to see the Prime Minister. I would immediately make a mention to how soon we can do it. I understand the sentiments of the Manipuri people. There has been unanimity on this issue in the House earlier. We would find how best to solve the problem. (Interruptions)

MR. CHAIRMAN: Now, we shall take up Papers to be Laid on the Table.

Shrimati Margaret Alva.

13.06 hrs.

#### PAPERS LAID ON THE TABLE

**Detailed Demands for Grants of the Ministry of Personnel, Public Grievances and Pensions for the Year, 1992-93, Annual Report and Annual Accounts of the Institute of Physics, Bhubaneswar, etc.**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of SHRIMATI MARGARET ALVA: I beg to lay on the Table....

(1) A copy of the Detailed Demands for Grants (Hindi and English Version) of the Ministry of Personnel, public Grievances and Pensions for the Year 1992-93. [Placed in Library see No. LT- 1764/92]

(2) (i) A copy of the Annual Report (Hindi and English Version) of the Institute of Physics, Bhubaneswar, for the year 1990-91.

(ii) A Copy of the Annual Accounts (Hindi and English Version) of the Institute of Physics, Bhubaneswar, for the year 1990-91 together with Audit Report thereon.

(iii) A statement (Hindi and English Version) regarding Review by the Government on the working of the Institute of Physics, Bhubaneswar, for the year 1990-91.

(3) A statement (Hindi and English Versions) showing reasons for delay in lying the papers mentioned at (1) above. [Placed in Library see No. LT-1765/92]

(4) (i) A copy of the Annual Report (Hindi and English Versions) of the Institute of Nuclear Physics, Calcutta, for the year 1990-91 along with audited Accounts.

(ii) A statement (Hindi and English Versions) regarding Review by the Government on the working of the saha

Institute of Nuclear Physics, [Translation]

Calcutta, for the year 1990-91. [Placed in Library See No. LT-1766/92]

- (5) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (4) above.

**Annual Report And Review on the Working of the National Small Industries Corporation Ltd, New Delhi and Statement Showing Reasons for Delay in Laying these Papers**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF.P.J.KURIEN): I beg to lay on the Table—

1. A copy each of the following papers (Hindi and English Versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) A statement regarding Review by the Government on the working of the National Small Industries Corporation Limited New Delhi, for the year 1990-91.

(ii) Annual Report of the National Small Industries Corp.Limited, New Delhi, for the year 1990-91 along with Audited Account's and comments of the Comptroller and auditor General thereon.

(2) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT -1767/92]

[Translation]

**The Punjab Agricultural Produce Markets (Amendment) Act, 1991 and The Punjab Agricultural Produce Markets (Second amendment) Act, 1991**

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H.PATEL); I beg to lay on the Table:-

(1) The Punjab Agricultural Produce Markets (Amendment) Act 1991 (president Act No. 2 of 1991) published in Gazette of India dated the 14th May, 1991, [Placed in Library See LT- 1768/92]

(2) The Punjab Agriculture Produce Markets (Second Amendment) Act, 1991 (President Act No. 7 of 1991) published in Gazette of India dated the 15th November, 1991.

[Placed in Library. See No. LT-1769/92]

13.07 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Ninth Report**

[English]

SHRI P.P. KALIAPERUMAL (Cuddalore): Sir, I beg present the Ninth Report (Hindi and English Versions) of the Committee on Private Members' Bills and Resolution.

13.08 hrs.

**BUSINESS ADVISORY COMMITTEE**

**Fourteenth Report**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to move:

"That this House do agree with the